

**IN THE COURT OF PRL. DISTRICT & SESSIONS JUDGE
AT KALABURAGI.**

No. DCK/ADMN/ 03 /2019

Date : 20.02.2019.

NOTIFICATION

Sub : Intimation regarding rejection of applications for the post of **PROCESS SERVER** - reg.

Ref: District & Sessions Court Kalaburagi Notification No. DCK/ADMN/ 4/2018 dated 03.11.2018.

The applications received for the Post of **“PROCESS SERVER”** in pursuance to notification cited under reference have been scrutinized and found the applications listed in the Annexure are liable to be rejected for the reasons stated therein.

Hence, the list is notified / webhosted for information of the candidates concerned.

BY ORDER

Sd/-

**Chief Administrative Officer
District & Sessions Court
Kalaburagi.**

To

- 1. The Candidates mentioned in the list Annexed here to.**
- 2. The notice Board of District & Sessions Court, Kalaburagi .**
- 3. Office order book.**